

**GOVERNMENT OF INDIA  
FOOD PROCESSING INDUSTRIES  
LOK SABHA**

UNSTARRED QUESTION NO:2047  
ANSWERED ON:17.12.2013  
SMALL PULSE PROCESSING UNITS  
Jakhar Shri Badri Ram

**Will the Minister of FOOD PROCESSING INDUSTRIES be pleased to state:**

- (a) whether assistance is being provided to set up small pulse processing units in the country;
- (b) if so, the details thereof;
- (c) if not, the reasons therefor; and
- (d) the manner in which the Government proposes to assist such processing units ?

**Answer**

MINISTER OF THE STATE IN THE MINISTRY OF FOOD PROCESSING INDUSTRIES (DR. CHARAN DAS MAHANT)

(a) Yes, Madam.

(b) In order to assist the entrepreneurs and agro-processing industries, Ministry of Food Processing Industries (MFPI) implemented the Scheme for Technology Upgradation/ Establishment/Modernization of Food Processing Industries during 11th Plan. The Scheme is specifically aimed at creation of new processing capacity and up-gradation of existing processing capabilities for various sectors like Milk, Fruit & Vegetables, Meat, Poultry, Fishery, Wine, Consumer Items and Grain Milling (including pulse milling).

Under the above Scheme, Ministry extended financial assistance to food processing units including fruits & vegetables units in the form of grants-in-aid to the implementing agencies/entrepreneurs @25% of the cost of plant and machinery and technical civil works subject to a maximum of Rs. 50.00 lakhs in general areas, or @33.33% subject to maximum of Rs. 75.00 lakhs in difficult areas such as Jammu & Kashmir, Himachal Pradesh, Uttarakhand, Sikkim and North-Eastern States, A&N Islands, Lakshadweep and ITDP areas in the country. The details of financial assistance provided to the food processing units in the various States/UTs in the country during 11th Plan and during the 12th Plan (2012-13 & 2013-14) towards committed liabilities of 11th Plan under the above said Scheme is at Annexure-I.

(c) & (d) During 12th Plan (2012-13), Government has launched a Centrally Sponsored Scheme-National Mission on Food Processing (NMFP) through States /UTs with an objective of decentralization of implementation of Ministry's schemes, which will lead to substantial participation by State Governments/UTs. The above Scheme of Technology Upgradation/ Establishment/ Modernisation of Food Processing Industries has been subsumed in the NMFP w.e.f. 01.04.2012 (2012-13). Under the Mission, all the States are empowered to receive, sanction and release grants for eligible entrepreneurs/ agencies etc.